

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 06.02.2024

COURT OF REGISTRAR

(HYBRID MODE)

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 766 of 2024 in Comp. App. (AT) No. ___ of 2024	Seemsan Pumps & Equipments Pvt. Ltd. Vs. Gyan Prakash Aggarwal	Mohit Saroha
2.	I.A. No. 814 of 2024 in I.A. No. ___ of 2024 in Comp. App. (AT) No. 46 of 2023	Atlas Equifin Pvt. Ltd. Vs. Jackie Kakubhai Shroff & Ors.	Pranaya Goel
3.	I.A. No. 742 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Commercial Tax Department Vs. Shailendra Ajmera & Anr.	Shashwat Parihar

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Assistant Registrar